

regard in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) (a) to (c) The information is being collected and will be laid on the table of the Sabha.

Allocation of Levy sugar

294. SHRI KASHIRAM RANA;
SHRI SURAJBANU SOLANKI;
SHRIMATI CHANDRA PRABHA
URS:

Will the Minister of FOOD be pleased to state:

(a) the policy of Government of India for allocation of levy sugar and kerosene oil to States;

(b) the present monthly allocation to Governments of Gujarat, Orissa, Madhya Pradesh and Karnataka;

(c) whether the Union Government propose to fix the quota of levy sugar and other items on the basis of Census of 1992;

(d) whether these have requested for in-

creasing the quota of levy sugar and kerosene oil;

(e) if so, the steps taken by the Government to meet the demands of the State Governments in this regard; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) (a) Under the present policy of partial control, levy sugar to most of the States/UTs is made on uniform norms of ensuring minimum 425 gms. per capita monthly availability for the projected population as on 1.10.1986. These norms are effective from 1.2.1987. However, allocation of levy sugar at higher scale is made to a few States due to the special circumstances prevailing there. Further, to meet the additional requirement of sugar for various festivals, Government also allocate about one lakh tonne of levy sugar as festival quota to State/UTs every year.

Kerosene is allocated to states/UTs on historical basis.

(b): The required information is given below.

(In tonnes)

Monthly allocation

Levy Sugar

	<i>State</i>	<i>Normal Quota</i>	<i>5% ad-hoc increase from, August, 1991</i>	<i>Kerosene Oil</i>
1.	Gujarat	16194	810	61180
2.	Orissa	12393	620	12956
3.	Madhya pradesh	25031	1252	29504
4.	Karnataka	17769	888	36975

(c) to (f) : Requests have been received from State Government/Union Territories for enhancement of monthly quota of levy sugar. Due to the limited availability of levy sugar, it is not possible at present to revise the existing norms. However, considering the increased level of production during 1990-91 and 1992-92 seasons, Government has allowed an ad-hoc increase of 5% in the monthly levy allocations of all States/UTs with effect from August, 1991.

Kerosene is allocated to States/UTs historical basis. Requests for increase in allocation of kerosene oil are also received from time to time. However due to foreign exchange constraint, the allocation has been kept at the same level for the last three years.

[Translation]

Committee to Review the Text Books

295. DR. LAXMINARAYAN PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to provide statutory status to the national Steering Committee, set up by the Ministry to review the school text-books;

(b) if so, the details thereof; and

(c) the time by which the final decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a): There is a proposal to raise the status of the National Steering Committee on school textbook evaluation to a National Commission vested with statutory authority.

(b) The details have not been finalised so far.

(c) In view of (d) above, it cannot be foreseen at this stage.

Scholarships in Delhi University

296. PROF. PREMDHUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the scholarships being received by the research scholars of Delhi University have been discontinued;

(b) if so, the reasons therefor;

(c) whether a delegation met the Chairman University Grants Commission in this regard and

(d) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

Setting up of Sugar Technology Institute in A.P.

297. SHRI RAMKRISHNA KONATHAL: Will the Minister of FOOD be pleased to state:

(a) whether the Government have set up Sugar Technology Institute at Mau in U.P.;

(b) if so, the details thereof;

(c) whether the Government propose to establish such an Institute in Andhra Pradesh